

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **06<sup>th</sup> December 2024 (Friday)** :

### **I**

The **Hon'ble Shri Justice Valmiki Menezes** will not be available for judicial work.

### **II**

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Valmiki Menezes** is allowed before the Court presided over by the **Hon'ble Shri Justice Bharat P. Deshpande**.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 05.12.2024

Sd/-  
( Sudhir S. Shirgaonkar)  
**Registrar (Judicial)**